

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/5064/1A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 29th August, 2018.

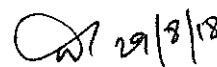
Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/471 Dated, Nagaon, the 27th August 2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.08.2018, has been ~~rejected~~ granted.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

